ANNEXURE-3

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES) & DETAILS OF SECURITY INTEREST *

As on 19.11.2024

S.No.	Name of	Address		Amount claimed	Amount	Security Interest
	Creditor			(Rs.)	Admitted* (Rs.)	
1	Excise & Taxation Department Govt. Of Haryana, O/o DETC(ST), Mewat	HUDA Field Rojka Meo, 122107	Hostel, Mewat-	15,87,50,858	15,87,50,858**	No
	Excise & Taxation Department Govt. Of Haryana, O/o DETC(ST), Mewat (ADDITIONAL CLAIM)	HUDA Field Rojka Meo, 122107	Hostel, Mewat-	3,72,19,738	3,72,19,738	No
	Total			19,59,70,596	19,59,70,596	

^{*} The Claims received from Creditors collated and verified by the Resolution professional from the documents received from them. In the absence of records of the Corporate Debtor, the claims could not be verified.

^{**} This liability was under dispute and subject to outcome of appeal before Appellate Authorities; therefore was recognized at Rupee One as token amount. Hon'ble Haryana Tax Tribunal, Chandigarh vide Order dated 24.10.2024 rejected the appeal of the Corporate Debtor for want of Bank Guarantee/ Surety. Hence full amount of claim has been recognised.